

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-278(PB)/2017

IN THE MATTER OF:

| | | |
|--|-----|----------------------|
| M/s. MS Shoes East Ltd (Tomorrowland Technologies Exports Limited) | ... | Applicant/Petitioner |
| Vs | | |
| Union of India | ... | Respondent |

Order under Section 31 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. K.K.R. Das, Advocate

ORDER

List the matter for hearing on 30.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.02.2021
Deepak